

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1728

ANSWERED ON:16.08.2013

MENTAL HEALTH HOSPITALS

Annayyagari Shri Sai Prathap;Danve Shri Raosaheb Patil;Kateel Shri Nalin Kumar;Ray Shri Saugata

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the number of mental health hospitals in the country, State/UT-wise;
- (b) whether the mental health hospitals are facing financial constraints for want of adequate fund allocation by the Government;
- (c) if so, the details thereof indicating the funds allocated and released to the mental health hospitals during each of the last three years and the current year, State/ UT-wise;
- (d) whether the Supreme Court has issued any notice/direction to the Government to improve the condition of the mental health hospitals in the country; and
- (e) if so, the details thereof and the follow up action taken/proposed by the Government to upgrade and improve the condition of mental health hospitals in the country?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a): The list of 3 Central Government and 40 State Government Mental Health Hospitals/ Institutes is at annexure-I. Health being a State subject, the list of mental hospitals/ institutes in the private sector is not maintained centrally.

(b) & (c) : The Government has provided support to 29 State run Mental Hospitals during the 10th Five Year Plan for their Modernization. The support included funds for activities such as :

# Construction/repair of existing buildings,

# purchase of equipment,

# provision of infrastructure such as water- tanks and toilet facilities, and

# purchase of cots and equipments.

The details of funds released is at annexure-II.

(d) & (e): In a recent direction, the Hon'ble Supreme Court has directed all the States/ UTs/ Centre to improve the conditions of mental health hospitals in the country. Health being a State subject, the action taken by the States/ UTs has to be informed directly to the Hon'ble Supreme Court by respective State Governments.

In addition to the above, the Central Government has released funds for the upgradation of psychiatric wings of 88 Govt. Medical Colleges and provided support for establishment of 11 Centres of Excellence in the field of mental health in the country & 27 PG Departments in mental health specialties.

The Central Government also provides funds to the three Central Government Mental Health Institutes for providing mental health care services to the people.